

43

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.538 of 1986

(O.S. No.1300 of 1982)

Brij Kishore ..... Plaintiff  
Versus  
Union of India ..... Defendant

Hon.S.Zaheer Hasan, V.C.  
Hon. Ajay Johri, A.M.

(By Hon.S.Zaheer Hasan, V.C.)

The plaintiff is not present. His  
counsel Shri Anil Kumar states that he has no  
instruction. Shri Amit Asthalekar counsel for the  
respondent is present. The application  
(Suit No. 1300 of 1982) is dismissed in default.

20/5  
V.C.

20/5  
A.M.

Dated the 20th May, 1987

RKM